

List of Creditors as on 10.10.2025									
In the matter of Liquidation process of Vijay Ram Traders Private Limited (CIN U51109TN2011PTC083736), Liquidation order dated 22.08.2025 (intimation received on 04.09.2025)									
Summary of Claims									
Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
	No. of claims	Amount	No. of claims	Amount of claims admitted					
Secured financial creditors	-	-		-	-	-	-	Annexure 1	
Unsecured financial creditors	1	18,75,42,926	1	9,21,58,686	-	9,53,84,240	-	Annexure 2	
Operational creditors(Workmen)	-	-	-	-	-	-	-	Annexure 3	
Operational creditors(Employees)	-	-	-	-	-	-	-	Annexure 4	
Operational creditors (Government Dues)	2	1,55,36,83,490	1	4,59,42,579	1,50,77,40,911	-	-	Annexure 5	
Operational creditors (other than Workmen, Employees and Government Dues)	1	5,00,000	1	5,00,000	-	-	-	Annexure 6	
Other Stakeholders, if any(other than financial creditors and operational creditors)	-	-	-	-	-	-	-	Annexure 7	
TOTAL	4	1,74,17,26,416	3	13,86,01,265	1,50,77,40,911	9,53,84,240	-		

Annexure-2												
In the matter of Liquidation process of Vijay Ram Traders Private Limited (CIN U51109TN2011PTC083736), Liquidation order dated 22.08.2025 (intimation received on 04.09.2025)												
List of Creditors as on 10.10.2025												
List of Unsecured financial creditors												

Amount in Rs.

SI NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by gurantee	% of share in total amount of claims admitted					
1	Ram Chandran Traders Private Ltd	04-01-2025	18,75,42,926	9,21,58,686	contractual debt	-	-	-	-	9,53,84,240	-	Based on audited Financials statements filed by the CD, operational debt was converted into unsecured debt and since its recorded as financial debt in balance sheet since 2020.
	Total		18,75,42,926	9,21,58,686		-		-	-	9,53,84,240	-	

Annexure-5													
In the matter of Liquidation process of Vijay Ram Traders Private Limited (CIN U51109TN2011PTC083736), Liquidation order dated 22.08.2025 (intimation received on 04.09.2025)													
List of Creditors as on 10.10.2025													
List of Operational Creditors (Government Dues)													
SI NO	Department	Government	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)					
1	Income Tax Department	Income Tax	27-Dec-24	4,59,42,579	4,59,42,579	Income Tax dues	-	NA	-	-	-	-	53(1)(f) The claim collated based on details in the application filed to NCLT. further details along with books of accounts awaited from SBOD
2	Assistant Commissioner of Tiruvallur Assessment Circle	TNVAT	12-Feb-25	1,50,77,40,911	-	TNVAT Dues	-	NA	1,50,77,40,911	-	-	-	53(1)(f) The CD has challenged the order of department before Madras High Court vide writ petition nos 7651 and 7652 dated 18.03.2015. The matter is still pending.
Total				1,55,36,83,490	4,59,42,579		-	-	1,50,77,40,911	-	-	-	-

Amount in Rs.

Annexure-6

In the matter of Liquidation process of Vijay Ram Traders Private Limited (CIN U51109TN2011PTC083736), Liquidation order dated 22.08.2025 (intimation received on 04.09.2025)

List of Creditors as on 10.10.2025

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Amount in Rs.

Sl No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Whether related party?					
1	Kakatiya Enclaves Pvt Ltd	08-01-2025	5,00,000	5,00,000	Supply of goods	-	-	Yes	-	-	-	-	The claim collated based on details in the application filed to NCLT. further details along with books of accounts awaited from SBOD
	Total		5,00,000	5,00,000		-			-	-	-	-	-

Note : The Claimants have not submitted claims under liquidation process. Hence, claims submitted during CIRP is considered.